

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 3

DEFECT ROA APPLICATION No. 50390 of 2019

In

DEFECT DIARY No. 53129 OF 2019

(Arising out of Impugned order No. 99-RK-ST-JPR-2017-18 dated 28.03.2018
passed by COMMISSIONER OF CENTRAL EXCISE-Jaipur)

M/s. Bharat Sanchar Nigam Ltd.

...Appellant

Sanchar Lekha Bhawan,
Jaipur, Rajasthan

Versus

**Commissioner of Customs,
Central Excise, Jaipur**

....Respondent

NCR Building,
Statue Circle, C-Scheme,
Jaipur

APPEARANCE:

Mr. S.K. Gupta, CA for the Appellant

Mr. Sanjay Jain, Authorised Representative for the Respondent

**CORAM : HON'BLE MS. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. BIJAY KUMAR, MEMBER (TECHNICAL)**

Date of Hearing/ Decision: **17.07.2019**

DEFECT MISCELLANEOUS ORDER No.: 69/2019

ARCHANA WADHWA

The defects pointed out by the registry as regards
pre deposit stands removed by the appellant. Accordingly, we
vacate the defect memo.

**(ARCHANA WADHWA)
MEMBER (JUDICIAL)**

**(BIJAY KUMAR)
MEMBER (TECHNICAL)**